

IN THE HIGH COURT OF **ORISSA, CUTTACK**

Institution of Applications for issue of Certified
Copies.

Report on :04-01-2022

Date : 04.01.2022										
S L . N o .	C.A. No.	Date of Applica tion	Case No.	Name of the Applica nt	C.C Type	Judge / Court Name	C.C Applied For	Other Docum ent	Deali ng Secti on	Sea t
1	275/2 022	04.01.20 22	BLAPL- 9089/20 21	P. R. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Se at No-)
2	276/2 022	04.01.20 22	BLAPL- 9026/20 21	NIRANJAN ROUT	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Se at No-)
3	277/2 022	04.01.20 22	ABLAPL- 15404/2 021	B. PASAYAT	C.O.	COURT NO. 1	Order Dtd. 2021-12-22			(Se at No-)
4	278/2 022	04.01.20 22	WP (C) - 41258/2 021	M. R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Se at No-)
5	279/2 022	04.01.20 22	WP (C) - 41262/2 021	MANAS PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Se at No-)
6	280/2 022	04.01.20 22	WP (C) - 38940/2 021	S. PASAYAT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03		WRIT BRANC H-6	(Se at No- 26)
7	281/2 022	04.01.20 22	WP (C) - 35535/2 021	P. N. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Se at No- 26)
8	282/2 022	04.01.20 22	WP (C) - 34673/2 021	M. R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Se at No- 26)
9	283/2 022	04.01.20 22	WP (C) - 24652/2	N. C. SINHA	C.O.	COURT NO. 3	Order Dtd. 2022-01-03			(Se at

			021			OLD				No-26)
10	284/2022	04.01.2022	WP (C) - 41257/2021	ACHYUTAN ANDA PATTANAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03		WRIT BRANCH-6	(Seat No-16)
11	285/2022	04.01.2022	WP (C) - 41260/2021	ACHYUTAN ANDA PATTANAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03		WRIT BRANCH-6	(Seat No-16)
12	286/2022	04.01.2022	WP (C) - 38678/2021	A. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03		WRIT BRANCH-2	(Seat No-7)
13	287/2022	04.01.2022	WP (C) - 41275/2021	N. K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-7)
14	288/2022	04.01.2022	WP (C) - 41219/2021	K. P. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-7)
15	289/2022	04.01.2022	WP (C) - 41227/2021	D. K. BISOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-7)
16	290/2022	04.01.2022	WP (C) - 41235/2021	S. K. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-7)
17	291/2022	04.01.2022	WP (C) - 41231/2021	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-7)
18	292/2022	04.01.2022	WP (C) - 39769/2021	G. JAYASINGH	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Seat No-7)
19	293/2022	04.01.2022	WP (C) - 40658/2021	K. P. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-7)
20	294/2022	04.01.2022	WP (C) - 40872/2021	K. P. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-7)
21	295/2022	04.01.2022	WP (C) - 41211/2021	K. P. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-7)
22	296/2022	04.01.2022	WP (C) -	K. P.	C.O.	COURT	Order Dtd.			(Seat No-7)

	022	22	41216/2021	BEHERA		NO. 3 OLD	2022-01-03			at No-7)
23	297/2022	04.01.2022	WP (C) - 41248/2021	DR.PURUS OTTAM CHULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Se at No-7)
24	298/2022	04.01.2022	WP (C) - 37817/2021	B. SINGH	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Se at No-7)
25	299/2022	04.01.2022	WP (C) - 37628/2021	R. K. BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Se at No-7)
26	300/2022	04.01.2022	WP (C) - 37139/2021	A. B. MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Se at No-7)
27	301/2022	04.01.2022	WP (C) - 34444/2021	P.K.ROUT	C.O.	COURT NO. 24	Order Dtd. 2022-01-03			(Se at No-7)
28	302/2022	04.01.2022	WP (C) - 34944/2021	R.R.DAS	C.O.	COURT NO. 24	Order Dtd. 2022-01-03			(Se at No-7)
29	303/2022	04.01.2022	WP (C) - 33255/2021	SANJIB KUMAR BHANJADE O	C.O.	COURT NO. 24	Order Dtd. 2022-01-03			(Se at No-7)
30	304/2022	04.01.2022	ABLAPL- 15420/2021	N.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2021-12-23			(Se at No-7)
31	305/2022	04.01.2022	ABLAPL- 14510/2021	P.K.SWAI N	C.O.	COURT NO. 1	Order Dtd. 2021-12-21			(Se at No-7)
32	306/2022	04.01.2022	ABLAPL- 14515/2021	P.K.SWAI N	C.O.	COURT NO. 1	Order Dtd. 2021-12-21			(Se at No-7)
33	307/2022	04.01.2022	CRLA- 59/2020	N.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2021-12-23			(Se at No-7)
34	308/2022	04.01.2022	ABLAPL- 11822/2019	P.K.BARI K	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Se at No-7)

35	309/2022	04.01.2022	ABLAPL-8677/2019	M.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Seat No-7)
36	310/2022	04.01.2022	ABLAPL-17644/2019	S.DAS	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Seat No-7)
37	311/2022	04.01.2022	ABLAPL-17988/2019	A.KALASH	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Seat No-7)
38	312/2022	04.01.2022	BLAPL-2613/2021	R.K.MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Seat No-7)
39	313/2022	04.01.2022	WP (C) - 40125/2021	S.P.SAHO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-7)
40	314/2022	04.01.2022	BLAPL-7567/2021	B.P.TANGA	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Seat No-7)
41	315/2022	04.01.2022	BLAPL-7560/2021	RAHUL SETHI	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Seat No-7)
42	316/2022	04.01.2022	BLAPL-7560/2021	S.BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Seat No-7)
43	317/2022	04.01.2022	WP (C) - 37015/2021	L.SAHO	C.O.	COURT NO. 24	Order Dtd. 2022-01-03			(Seat No-7)
44	318/2022	04.01.2022	BLAPL-9023/2021	T.R.DAS	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Seat No-7)
45	319/2022	04.01.2022	BLAPL-9090/2021	P.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Seat No-7)
46	320/2022	04.01.2022	BLAPL-9033/2021	A.PATTNAIK	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Seat No-7)
47	321/2022	04.01.2022	BLAPL-9029/2021	S.BISWAL	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Seat No-7)

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48	322/2 022	04.01.20 22	BLAPL- 9042/20 21	S.K.SING H	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Se at No- 7)
49	323/2 022	04.01.20 22	BLAPL- 9038/20 21	S.K.SING H	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Se at No- 7)
50	324/2 022	04.01.20 22	BLAPL- 9028/20 21	A.KALASH	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Se at No- 7)
51	325/2 022	04.01.20 22	BLAPL- 9035/20 21	S.SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Se at No- 7)
52	326/2 022	04.01.20 22	BLAPL- 9012/20 21	S.K.BEHE RA	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Se at No- 7)
53	327/2 022	04.01.20 22	CRLMC- 449/202 1	B.N.DAS	C.O.	COURT NO. 8	Order Dtd. 2021-12-10			(Se at No- 7)
54	328/2 022	04.01.20 22	ABLAPL- 11833/2 019	G.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Se at No- 7)
55	329/2 022	04.01.20 22	ABLAPL- 18202/2 019	N.DAS	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Se at No- 7)
56	330/2 022	04.01.20 22	WP (C) - 34943/2 021	R.R.DAS	C.O.	COURT NO. 24	Order Dtd. 2022-01-03			(Se at No- 7)
57	331/2 022	04.01.20 22	WP (C) - 33506/2 021	P.K.PATT NIK	C.O.	COURT NO. 24	Order Dtd. 2022-01-17		WRIT BRANC H-5	(Se at No- 22)
58	332/2 022	04.01.20 22	WP (C) - 33506/2 021	P.K.PATT ANIK	C.O.	COURT NO. 24	Order Dtd. 2022-01-03		WRIT BRANC H-5	(Se at No- 22)
59	333/2 022	04.01.20 22	WP (C) - 33814/2 021	N.K.ROUT	C.O.	COURT NO. 24	Order Dtd. 2022-01-03			(Se at No- 22)
60	334/2 022	04.01.20 22	WP (C) - 41223/2	PRAKASH	C.O.	COURT NO. 3	Order Dtd. 2022-01-03			(Se at

			021			OLD				No-22)
61	335/2022	04.01.2022	WP (C) - 41226/2021	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-13		WRIT BRANCH-6	(Seat No-16)
62	336/2022	04.01.2022	WP (C) - 41237/2021	AJAY KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-03			(Seat No-16)
63	337/2022	04.01.2022	WP (C) - 41041/2021	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-16)
64	338/2022	04.01.2022	WP (C) - 41277/2021	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-03		WRIT BRANCH-6	(Seat No-16)
65	339/2022	04.01.2022	WP (C) - 41246/2021	B.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03		WRIT BRANCH-6	(Seat No-16)
66	340/2022	04.01.2022	WP (C) - 41270/2021	A. B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-03			(Seat No-16)
67	341/2022	04.01.2022	WP (C) - 41230/2021	G. JAYASINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-16)
68	342/2022	04.01.2022	WP (C) - 38627/2021	R. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03		WRIT BRANCH-2	(Seat No-7)
69	343/2022	04.01.2022	WP (C) - 38700/2021	B.R.SENA PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-7)
70	344/2022	04.01.2022	CRLMC-910/2021	S. CHOUDHURY	C.O.	COURT NO. 6	Order Dtd. 2021-12-24			(Seat No-7)
71	345/2022	04.01.2022	CRLMC-910/2021	P. K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2021-12-24			(Seat No-7)
72	346/2022	04.01.2022	WP (C) - 38584/2021	N.K.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-7)
73	347/2	04.01.20	CRLMC-	BIJAYANA	C.O.	COURT	Order Dtd.			(Se

	022	22	2380/2021	NDA DASH		NO. 11	2021-12-10			at No-7)
74	348/2022	04.01.2022	CRLMC-2184/2021	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2021-12-10			(Se at No-7)
75	349/2022	04.01.2022	WP (C) - 41225/2021	B.K.BISO I	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Se at No-7)
76	350/2022	04.01.2022	CRLMC-2409/2021	MANAS RANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2021-12-24			(Se at No-7)
77	351/2022	04.01.2022	WP (C) - 41224/2021	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Se at No-7)
78	352/2022	04.01.2022	CRLMC-442/2021	C.R. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-15			(Se at No-7)
79	353/2022	04.01.2022	CRLMC-1518/2021	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2021-12-24			(Se at No-7)
80	354/2022	04.01.2022	WP (C) - 40372/2021	A.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Se at No-7)
81	355/2022	04.01.2022	CRLMC-2185/2021	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2021-12-10			(Se at No-7)
82	356/2022	04.01.2022	CRLMC-1519/2021	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2021-12-24			(Se at No-7)
83	357/2022	04.01.2022	CRLMC-302/2021	P. K. LENKA	C.O.	COURT NO. 8	Order Dtd. 2021-12-15		CRIMINAL MISC-3	(Se at No-4)
84	358/2022	04.01.2022	WP (C) - 39745/2021	M.ROUT	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Se at No-4)
85	359/2022	04.01.2022	CRLMC-302/2021	P. K. LENKA	C.O.	COURT NO. 8	Order Dtd. 2021-12-15		CRIMINAL MISC-3	(Se at No-4)

86	360/2022	04.01.2022	WP (C) - 37841/2021	A.K.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Seat No-4)
87	361/2022	04.01.2022	CRLMC-302/2021	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2021-12-15		CRIMINAL MISC-3	(Seat No-4)
88	362/2022	04.01.2022	WP (C) - 38327/2021	G. JAYASINGH	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Seat No-4)
89	363/2022	04.01.2022	CRLMC-300/2021	P. K. LENKA	C.O.	COURT NO. 8	Order Dtd. 2021-12-15		CRIMINAL MISC-2	(Seat No-11)
90	364/2022	04.01.2022	CRLMC-300/2021	P. K. LENKA	C.O.	COURT NO. 8	Order Dtd. 2021-12-15		CRIMINAL MISC-2	(Seat No-11)
91	365/2022	04.01.2022	WP (C) - 38294/2021	P.K. JENA	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Seat No-11)
92	366/2022	04.01.2022	CRLMC-300/2021	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2021-12-15		CRIMINAL MISC-2	(Seat No-11)
93	367/2022	04.01.2022	WP (C) - 38798/2021	R.R.DAS	C.O.	COURT NO. 25	Order Dtd. 2022-01-17		WRIT BRANCH-3	(Seat No-33)
94	368/2022	04.01.2022	WP (C) - 40831/2021	SUBASH CHANDRA PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-33)
95	369/2022	04.01.2022	WP (C) - 38580/2021	A. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-33)
96	370/2022	04.01.2022	WP (C) - 38798/2021	S.BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-01-17		WRIT BRANCH-3	(Seat No-33)
97	371/2022	04.01.2022	WP (C) - 38666/2021	A. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-33)
98	372/2022	04.01.2022	WP (C) - 38413/2021	N. K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-33)

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99	373/2 022	04.01.20 22	WP (C) - 37164/2 021	H.K.MALL IK	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Se at No- 33)
10 0	374/2 022	04.01.20 22	WP (C) - 40965/2 021	BHARAT BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Se at No- 33)
10 1	375/2 022	04.01.20 22	WP (C) - 37900/2 021	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Se at No- 33)
10 2	376/2 022	04.01.20 22	WP (C) - 40494/2 021	P. C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Se at No- 33)
10 3	377/2 022	04.01.20 22	WP (C) - 41249/2 021	BIDYADHA R MANSINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Se at No- 33)
10 4	378/2 022	04.01.20 22	WP (C) - 41244/2 021	BIDYADHA R MANSINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Se at No- 33)
10 5	379/2 022	04.01.20 22	WP (C) - 41261/2 021	M. D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-03			(Se at No- 33)
10 6	380/2 022	04.01.20 22	WP (C) - 38737/2 021	A.S.MOHA NTY	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Se at No- 33)
10 7	381/2 022	04.01.20 22	WP (C) - 41279/2 021	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-03			(Se at No- 33)
10 8	382/2 022	04.01.20 22	WP (C) - 41278/2 021	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-03			(Se at No- 33)
10 9	383/2 022	04.01.20 22	WP (C) - 37456/2 021	P.BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Se at No- 33)
11 0	384/2 022	04.01.20 22	WP (C) - 41254/2 021	N. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-03			(Se at No- 33)
11 1	385/2 022	04.01.20 22	WP (C) - 32619/2	GYANA RANJAN	GENE RAL		Order Dtd. 2012-04-26		WRIT BRANC	(Se at

			011	PATRA					H-5	No-22)
112	386/2022	04.01.2022	SA-384/2000	P.K.MISHRA	C.O.	COURT NO. 25	Order Dtd. 2022-01-03		SECOND APPEAL	(Seat No-7)
113	387/2022	04.01.2022	RSA-337/2017	D.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Seat No-7)
114	388/2022	04.01.2022	RSA-337/2017	D.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Seat No-7)
115	389/2022	04.01.2022	RSA-337/2017	D.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Seat No-7)
116	390/2022	04.01.2022	RSA-337/2017	S.PARIJA	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Seat No-7)
117	391/2022	04.01.2022	WP (C) - 35542/2021	P. K. JENA	C.O.	COURT NO. 24	Order Dtd. 2022-01-03			(Seat No-7)
118	392/2022	04.01.2022	WP (C) - 38532/2021	HEMANTA KUMAR RATSINGH	C.O.	COURT NO. 24	Order Dtd. 2022-01-03			(Seat No-7)
119	393/2022	04.01.2022	CMP-770/2021	CHHABI RANA	C.O.	COURT NO. 24	Order Dtd. 2021-12-22			(Seat No-7)
120	394/2022	04.01.2022	CRLMC-2429/2021	N.K. LENKA	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Seat No-7)
121	395/2022	04.01.2022	CRLMC-2807/2021	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Seat No-7)
122	396/2022	04.01.2022	BLAPL-9065/2021	B. P. TANGA	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Seat No-7)
123	397/2022	04.01.2022	CRLMP-2307/2021	P. R. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2022-01-03			(Seat No-7)
12	398/2	04.01.20	CRLMP-	BALARAM	C.O.	COURT	Order Dtd.			(Se

4	022	22	2301/2021	SINGH		NO. 17	2022-01-03			at No-7)
125	399/2022	04.01.2022	WP (C) - 32262/2021	P. R. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03		WRIT BRANCH-2	(Seat No-7)
126	400/2022	04.01.2022	CRLMP-2317/2021	N.MAHARANA	C.O.	COURT NO. 17	Order Dtd. 2022-01-03			(Seat No-7)
127	401/2022	04.01.2022	WP (C) - 37138/2021	P. K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2022-01-20		WRIT BRANCH (DIVISION BENCH)	(Seat No-106)
128	402/2022	04.01.2022	CRLMP-2294/2021	M.N.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2021-12-24			(Seat No-106)
129	403/2022	04.01.2022	WP (C) - 40279/2021	PRSANJIT BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-01-03			(Seat No-106)
130	404/2022	04.01.2022	WP (C) - 34742/2021	H.N.MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2022-01-03			(Seat No-106)
131	405/2022	04.01.2022	CRLMP-2332/2021	L.SINGH	C.O.	COURT NO. 17	Order Dtd. 2022-01-03			(Seat No-106)
132	406/2022	04.01.2022	WP (C) - 38391/2021	SMRUTI MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-01-03			(Seat No-106)
133	407/2022	04.01.2022	CRLMP-2350/2021	B.TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-01-03			(Seat No-106)
134	408/2022	04.01.2022	WP (C) - 38585/2021	N. K. ROUT	C.O.	COURT NO. 17	Order Dtd. 2022-01-03			(Seat No-106)

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135	409/2022	04.01.2022	WP (C) - 34884/2021	G. JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2022-01-03			(Seat No-106)
136	410/2022	04.01.2022	CRLMP-2330/2021	B. TRIPATHY	C.O.	COURT NO. 17				(Seat No-106)
137	411/2022	04.01.2022	CRLMP-2359/2021	B. TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-01-03			(Seat No-106)
138	412/2022	04.01.2022	CRLMP-2327/2021	A. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2022-01-03			(Seat No-106)
139	413/2022	04.01.2022	CRLMP-2331/2021	B. BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-01-03			(Seat No-106)
140	414/2022	04.01.2022	CRLMP-2333/2021	M.N. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-01-03			(Seat No-106)
141	415/2022	04.01.2022	CRLMP-2302/2021	M.N. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-01-03			(Seat No-106)
142	416/2022	04.01.2022	CRLMP-2322/2021	S.P. SAHO	C.O.	COURT NO. 17	Order Dtd. 2022-01-03			(Seat No-106)
143	417/2022	04.01.2022	CRLMP-2341/2021	S. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-01-03			(Seat No-106)
144	418/2022	04.01.2022	CRLMP-2334/2021	S. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-01-03			(Seat No-106)
14	419/2	04.01.20	CRLMP-	P. BARIK	C.O.	COURT	Order Dtd.			(Se

5	022	22	2319/2021			NO. 17	2022-01-03			at No-106)
146	420/2022	04.01.2022	CMP-614/2021	ASHUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-01-03		WRIT BRANCH-5	(Seat No-32)
147	421/2022	04.01.2022	CMP-791/2021	J.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-32)
148	422/2022	04.01.2022	CMP-88/2021	BIKRAM BEHERA	C.O.	COURT NO. 24	Order Dtd. 2022-01-03			(Seat No-32)
149	423/2022	04.01.2022	WP (C) - 32403/2021	A.S.PAUL	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-32)
150	424/2022	04.01.2022	WP (C) - 32601/2021	P.K.MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-32)
151	425/2022	04.01.2022	WP (C) - 32649/2021	B.MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-32)
152	426/2022	04.01.2022	WP (C) - 36766/2021	P.K.JENA	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-32)
153	427/2022	04.01.2022	WP (C) - 37271/2021	P.SADANGI	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-32)
154	428/2022	04.01.2022	WP (C) - 37253/2021	B.PARIDA	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-32)
155	429/2022	04.01.2022	WP (C) - 37142/2021	N.MAHARANA	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-32)
156	430/2022	04.01.2022	WP (C) - 37152/2021	P.BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-32)
157	431/2022	04.01.2022	WP (C) - 37754/2021	A.K.BISWAL	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-

										32)
158	432/2022	04.01.2022	WP (C) - 37703/2021	M.K.RATH	C.O.	COURT NO. 22	Order Dtd. 2022-01-03		WRIT BRANCH-2	(Seat No-34)
159	433/2022	04.01.2022	WP (C) - 37345/2021	A.K.JATI	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-34)
160	434/2022	04.01.2022	WP (C) - 37575/2021	M.K.MOHANTY	C.O.	COURT NO. 22				(Seat No-34)
161	435/2022	04.01.2022	WP (C) - 37575/2021	M.K.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-34)
162	436/2022	04.01.2022	WP (C) - 37605/2021	R.C.BHOI	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-34)
163	437/2022	04.01.2022	WP (C) - 38728/2021	S.S.PATTANAIK	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-34)
164	438/2022	04.01.2022	WP (C) - 38703/2021	R.N.BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-34)
165	439/2022	04.01.2022	WP (C) - 38950/2021	K.C.PANDA	C.O.	COURT NO. 22	Order Dtd. 9999-12-31		WRIT BRANCH-6	(Seat No-16)
166	440/2022	04.01.2022	WP (C) - 38306/2021	S.J.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-16)
167	441/2022	04.01.2022	WP (C) - 38277/2021	S.R.PATTANAIK	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-16)
168	442/2022	04.01.2022	WP (C) - 37342/2021	P.K.LENKAR	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-16)
169	443/2022	04.01.2022	CMP-627/2021	R.R.DAS	C.O.	COURT NO. 22	Order Dtd. 2022-01-03		WRIT BRANCH-5	(Seat No-32)
170	444/2022	04.01.2022	CRLA-764/2021	B.S.SWAIN	C.O.	COURT NO. 9	Order Dtd. 2022-01-03			(Seat)

			1			OLD				No-32)
171	445/2022	04.01.2022	BLAPL-2725/2020	SURENDRA DAS	GENERAL		Order Dtd. 2021-12-23			(Seat No-32)
172	446/2022	04.01.2022	CRLMA-274/2021	A. P. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2021-12-21			(Seat No-32)
173	447/2022	04.01.2022	CRLMA-274/2021	R. K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2021-12-21			(Seat No-32)
174	448/2022	04.01.2022	WP (C) - 36221/2021	S. MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2022-01-03		WRIT BRANCH-6	(Seat No-24)
175	449/2022	04.01.2022	WP (C) - 35939/2021	P. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-01-03			(Seat No-24)
176	450/2022	04.01.2022	WP (C) - 35967/2021	P. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-01-03			(Seat No-24)
177	451/2022	04.01.2022	WP (C) - 36175/2021	ANADI CHARAN NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-01-03			(Seat No-24)
178	452/2022	04.01.2022	WP (C) - 35583/2021	RANJIT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-01-03			(Seat No-24)
179	453/2022	04.01.2022	WP (C) - 37326/2021	BHARAT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-01-03			(Seat No-24)
180	454/2022	04.01.2022	WP (C) - 35127/2021	LOKANATH DASH	C.O.	COURT NO. 1	Order Dtd. 2022-01-03			(Seat No-24)
181	455/2022	04.01.2022	ABLAPL-13114/2021	P. K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2021-11-06			(Seat No-24)
182	456/2022	04.01.2022	ABLAPL-14127/2021	CHEERA RANJAN SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2021-11-26			(Seat No-24)
18	457/2	04.01.20	ABLAPL-	SRINIBAS	C.O.	COURT	Order Dtd.			(Se

3	022	22	15385/2021	MOHANTY		NO. 1	2021-12-22			at No-24)
184	458/2022	04.01.2022	ABLAPL-15386/2021	SRINIBAS MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021-12-22			(Se at No-24)
185	459/2022	04.01.2022	ABLAPL-15387/2021	SRINIBAS MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021-12-22			(Se at No-24)
186	460/2022	04.01.2022	CRLMC-2137/2019	NIRANJAN ROUT	C.O.	DR (J)	Order Dtd. 2022-01-03			(Se at No-24)
187	461/2022	04.01.2022	CRLMC-1055/2019	P. BARIK	C.O.	DR (J)	Order Dtd. 2022-01-03			(Se at No-24)
188	462/2022	04.01.2022	OJC-4897/2000	BHAGYADHAR BEHERA	GENERAL		Misc.case		WRIT BRANCH-6	(Se at No-25)
189	463/2022	04.01.2022	WP (C) - 35775/2021	M. R. SAHOO	GENERAL		Order Dtd. 2021-11-30Petition,			(Se at No-25)
190	464/2022	04.01.2022	ABLAPL-15439/2019	K.MOHANTY	GENERAL		Order Dtd. 2021-12-08			(Se at No-25)
191	465/2022	04.01.2022	WP (C) - 11523/2005	S.BISWAL	GENERAL		Order Dtd. 2021-09-21			(Se at No-25)
192	466/2022	04.01.2022	WP (C) - 36101/2021	S.BISWAL	GENERAL		Order Dtd. 2021-11-23			(Se at No-25)
193	467/2022	04.01.2022	WP (C) - 14010/2011	DILLIP SAMAL	GENERAL		Order Dtd. 2021-12-14			(Se at No-25)
194	468/2022	04.01.2022	WP (C) - 14010/2011	DILLIP SAMAL	GENERAL		Order Dtd. 2021-12-14			(Se at No-25)
195	469/2022	04.01.2022	WP (C) - 2060/2009	LINGARAJ DASH	GENERAL		Order Dtd. 2016-01-27		WRIT BRANCH-7	(Se at No-44)

196	470/2022	04.01.2022	WP (C) - 9213/2019	S.DASH	GENERAL		Order Dtd. 2019-07-02		WRIT BRANCH-5	(Seat No-47)
197	471/2022	04.01.2022	WP (C) - 30771/2021	A.MOHANTY	GENERAL		Order Dtd. 2021-09-30			(Seat No-47)
198	472/2022	04.01.2022	WP (C) - 20857/2021	A.K.MISHRA	GENERAL		Order Dtd. 2021-07-26Petition, Annexure,			(Seat No-47)
199	473/2022	04.01.2022	WP (C) - 5553/2008	T.K. SATPATHY	GENERAL		Order Dtd. 2019-02-14		WRIT BRANCH-7	(Seat No-48)
200	474/2022	04.01.2022	WP (C) - 12010/2010	L.D.SAHO O-A	GENERAL		Order Dtd. 2016-01-20		WRIT BRANCH-8	(Seat No-41)
201	475/2022	04.01.2022	WP (C) - 12010/2010	L.D.SAHO O-A	GENERAL		Order Dtd. 2016-01-20		WRIT BRANCH-8	(Seat No-41)
202	476/2022	04.01.2022	BLAPL-9617/2020	B.B.MALLICK	GENERAL		Order Dtd. 2021-12-13			(Seat No-41)
203	477/2022	04.01.2022	SA-176/1990	P. C. MOHANTY	C.O.	COURT NO. 17				(Seat No-41)
204	478/2022	04.01.2022	CRLMC-2047/2021	M.R.BARIK	GENERAL		Order Dtd. 2021-12-15			(Seat No-41)
205	479/2022	04.01.2022	SA-176/1990	H. JENA	C.O.	COURT NO. 17				(Seat No-41)
206	480/2022	04.01.2022	CONTC (CPC) - 333/2007	P. MOHANTY	GENERAL		Order Dtd. 2021-11-06			(Seat No-41)
207	481/2022	04.01.2022	BLAPL-3922/2021	P K ROUT	C.O.	COURT NO. 9 OLD				(Seat No-41)
208	482/2022	04.01.2022	CRLREV-505/2016	M/S.GOPAL KRISHNA	GENERAL		Order Dtd. 2016-07-04Misc.case,		CRIMINAL REVIS	(Seat No-41)

				BEHERA					ION	4)
209	483/2022	04.01.2022	BLAPL-8418/2020	P. R. SWAIN	C.O.	COURT NO. 25				(Seat No-4)
210	484/2022	04.01.2022	SA-130/1990	B.BEHERA	GENERAL		PetitionMisc. case,		SECOND APPEAL	(Seat No-2)
211	485/2022	04.01.2022	TRP(C)-116/2020	P.K.MISHRA	GENERAL		Order Dtd. 2021-08-18			(Seat No-2)
212	486/2022	04.01.2022	WP(C)-38932/2021	NIMAIN CHARAN NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-2)
213	487/2022	04.01.2022	WP(C)-38931/2021	NIMAIN CHARAN NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-2)
214	488/2022	04.01.2022	BLAPL-2356/2020	SAMIR BARIK	C.O.	COURT NO. 6	Order Dtd. 2022-01-03			(Seat No-2)
215	489/2022	04.01.2022	RSA-113/2012	H. JENA	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Seat No-2)
216	490/2022	04.01.2022	WP(C)-41228/2021	S.C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-2)
217	491/2022	04.01.2022	RSA-208/2017	A. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-2)
218	492/2022	04.01.2022	WPC(OAC)-1607/2007	M.R.ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-2)
219	493/2022	04.01.2022	RSA-208/2017	S. MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-2)
220	494/2022	04.01.2022	RSA-208/2017	TRILOCHAN BAG	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-2)
221	495/2022	04.01.2022	WPC(OAC)-	M.R.ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2022-01-03			(Seat

			1606/2007			OLD				No-2)
222	496/2022	04.01.2022	RSA-154/2010	P. C. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Se at No-2)
223	497/2022	04.01.2022	RSA-154/2010	D. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Se at No-2)
224	498/2022	04.01.2022	WPC (OAC) - 1697/2007	M.R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Se at No-2)
225	499/2022	04.01.2022	WP (C) - 33797/2021	P. K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Se at No-2)
226	500/2022	04.01.2022	WP (C) - 35856/2021	M. BARAL	C.O.	COURT NO. 24	Order Dtd. 2022-01-03		WRIT BRANCH-8	(Se at No-39)
227	501/2022	04.01.2022	WPC (OAC) - 1696/2007	M.R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2007-03-08			(Se at No-39)
228	502/2022	04.01.2022	WP (C) - 33290/2021	D. K. SAHU	C.O.	COURT NO. 24	Order Dtd. 2022-01-03			(Se at No-39)
229	503/2022	04.01.2022	WPC (OAC) - 1696/2007	M.R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Se at No-39)
230	504/2022	04.01.2022	WP (C) - 37774/2021	B.DASH	C.O.	COURT NO. 24	Order Dtd. 2022-01-03			(Se at No-39)
231	505/2022	04.01.2022	WP (C) - 34434/2021	B.DASH	C.O.	COURT NO. 24	Order Dtd. 2022-01-03			(Se at No-39)
232	506/2022	04.01.2022	WPC (OAC) - 1700/2007	M.R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Se at No-39)
233	507/2022	04.01.2022	WP (C) - 35015/2021	A. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-01-03			(Se at No-39)
23	508/2	04.01.20	WPC (OAC	M. R.	C.O.	COURT	Order Dtd.			(Se

4	022	22	) - 3044/20 07	ROUTRAY		NO. 3 OLD	2022-01-03			at No- 39)
23 5	509/2 022	04.01.20 22	WPC (OAC) - 1795/20 07	M.R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Se at No- 39)
23 6	510/2 022	04.01.20 22	WPC (OAC) - 2998/20 07	M. R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Se at No- 39)
23 7	511/2 022	04.01.20 22	WP (C) - 41245/2 021	ASHOK KUMAR SARANGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03		WRIT BRANC H-6	(Se at No- 16)
23 8	512/2 022	04.01.20 22	WPC (OAC) - 1940/20 07	M.R.ROUT RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Se at No- 16)
23 9	513/2 022	04.01.20 22	FAO- 146/202 1	R. P. BHAGAT	C.O.	COURT NO. 23	Order Dtd. 2022-01-03			(Se at No- 16)
24 0	514/2 022	04.01.20 22	WPC (OAC) - 1602/20 07	M.R.ROUT RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Se at No- 16)
24 1	515/2 022	04.01.20 22	FAO- 146/202 1	MOTILAL MISHRA	C.O.	COURT NO. 23	Order Dtd. 2022-01-03			(Se at No- 16)
24 2	516/2 022	04.01.20 22	MACA- 116/202 1	G. JAYASING H	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Se at No- 16)
24 3	517/2 022	04.01.20 22	WPC (OAC) - 1603/20 07	M.R.ROUT RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Se at No- 16)
24 4	518/2 022	04.01.20 22	MACA- 116/202 1	S. K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Se at No- 16)
24 5	519/2 022	04.01.20 22	WPC (OAC) - 1601/20 07	M.R.ROUT RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Se at No- 16)
24 6	520/2 022	04.01.20 22	MACA- 753/201 9	S. B. DAS	C.O.	DR (J)	Order Dtd. 2022-01-03			(Se at No- 16)

247	521/2022	04.01.2022	WPC (OAC) - 1608/2007	M.R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-16)
248	522/2022	04.01.2022	MACA-753/2019	S. B. DAS	C.O.	DR (J)	Order Dtd. 2022-01-03			(Seat No-16)
249	523/2022	04.01.2022	BLAPL-7667/2021	R. R. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Seat No-16)
250	524/2022	04.01.2022	WPC (OAC) - 1009/2007	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-16)
251	525/2022	04.01.2022	BLAPL-7667/2021	RAKESH SAHU	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Seat No-16)
252	526/2022	04.01.2022	WP (C) - 36927/2021	JYOTI PRAKASH KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-11-30			(Seat No-16)
253	527/2022	04.01.2022	WPC (OAC) - 1567/2007	R.K.PATA NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-16)
254	528/2022	04.01.2022	WP (C) - 36294/2021	NANTU DAS	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-16)
255	529/2022	04.01.2022	WPC (OAC) - 1567/2007	P.K.MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-16)
256	530/2022	04.01.2022	WP (C) - 33914/2021	SAK DORA	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-16)
257	531/2022	04.01.2022	WP (C) - 33293/2021	M. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-16)
258	532/2022	04.01.2022	WP (C) - 33223/2021	K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-16)
259	533/2022	04.01.2022	WP (C) - 39635/2021	BIKRAM SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-16)

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260	534/2022	04.01.2022	WP (C) - 37942/2021	BHUBANAN ANDA LENKA	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Se at No-16)
261	535/2022	04.01.2022	WP (C) - 37852/2021	G.S.MUDU LI	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Se at No-16)
262	536/2022	04.01.2022	WP (C) - 38865/2021	D.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Se at No-16)
263	537/2022	04.01.2022	WP (C) - 37971/2021	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Se at No-16)
264	538/2022	04.01.2022	CMP-639/2021	PITABAS NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Se at No-16)
265	539/2022	04.01.2022	BLAPL-11011/2021	AMLAN SHAKTI PAUL	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Se at No-16)
266	540/2022	04.01.2022	CMP-609/2021	J. PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Se at No-16)
267	541/2022	04.01.2022	CMP-799/2021	M. R. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Se at No-16)
268	542/2022	04.01.2022	BLAPL-9098/2021	R.K.MALLICK	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Se at No-16)
269	543/2022	04.01.2022	WP (C) - 41078/2021	CHITTA RANJAN LENKA	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Se at No-16)
270	544/2022	04.01.2022	WP (C) - 41074/2021	CHITTA RANJAN LENKA	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Se at No-16)
271	545/2022	04.01.2022	BLAPL-9113/2021	P.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Se at No-16)
272	546/2022	04.01.2022	WP (C) - 38552/2021	BHUBANESWAR DASH	C.O.	COURT NO.	Order Dtd. 2022-01-03			(Se at

			021			22				No-16)
273	547/2022	04.01.2022	BLAPL-8743/2021	NANTU DAS	C.O.	COURT NO. 6	Order Dtd. 2022-01-03			(Se at No-16)
274	548/2022	04.01.2022	WP (C) - 38233/2021	A. K. RAY	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Se at No-16)
275	549/2022	04.01.2022	WP (C) - 32901/2021	PRANAMIT A BASTIA	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Se at No-16)
276	550/2022	04.01.2022	BLAPL-8884/2021	M.K.SWAIN	C.O.	COURT NO. 12	Order Dtd. 2022-01-03			(Se at No-16)
277	551/2022	04.01.2022	WP (C) - 32991/2021	AISWARYA DASH	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Se at No-16)
278	552/2022	04.01.2022	WP (C) - 40728/2021	JAYADEBA BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Se at No-16)
279	553/2022	04.01.2022	BLAPL-9036/2021	SUBAS SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Se at No-16)
280	554/2022	04.01.2022	WP (C) - 40726/2021	JAYADEBA BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Se at No-16)
281	555/2022	04.01.2022	BLAPL-9067/2021	A.K.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Se at No-16)
282	556/2022	04.01.2022	WP (C) - 40404/2021	S. SAMAL	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Se at No-16)
283	557/2022	04.01.2022	WP (C) - 36464/2021	NIRANJAN MALLICK	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Se at No-16)
284	558/2022	04.01.2022	BLAPL-9072/2021	R.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Se at No-16)
28	559/2	04.01.20	BLAPL-	A.K.JATI	C.O.	COURT	Order Dtd.			(Se

5	022	22	9077/2021			NO. 11	2022-01-03			at No-16)
286	560/2022	04.01.2022	BLAPL-9075/2021	A.K.JATI	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Se at No-16)
287	561/2022	04.01.2022	BLAPL-9102/2021	G.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Se at No-16)
288	562/2022	04.01.2022	BLAPL-9056/2021	M.R.ROUT RAY	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Se at No-16)
289	563/2022	04.01.2022	BLAPL-9109/2021	H.K.PATRA	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Se at No-16)
290	564/2022	04.01.2022	BLAPL-1997/2020	S.MOHANTY	GENERAL		Order Dtd. 2021-12-23			(Se at No-16)
291	565/2022	04.01.2022	FAO-284/2021	PRASANTA KUMAR MAHALI	C.O.	COURT NO. 23			MISC. APPEAL SEC.	(Se at No-1)
292	566/2022	04.01.2022	FAO-467/2020	RAJAT DAS	C.O.	COURT NO. 23	Order Dtd. 2022-01-03		MISC. APPEAL SEC.	(Se at No-5)
293	567/2022	04.01.2022	RSA-283/2019	S.MOHARANA	C.O.	COURT NO. 24	Order Dtd. 2022-01-03		SECOND APPEAL	(Se at No-6)
294	568/2022	04.01.2022	BLAPL-5312/2020	R.R. DAS	C.O.	COURT NO. 23	Order Dtd. 2022-01-03			(Se at No-6)
295	569/2022	04.01.2022	MACA-617/2011	M/S.NETAJI SABIYASACHI GHOSE	C.O.	CH	Order Dtd. 2022-01-03			(Se at No-6)
296	570/2022	04.01.2022	FAO-283/2021	PRASANTA KUMAR MAHALI	C.O.	COURT NO. 23	Order Dtd. 2022-01-03		MISC. APPEAL SEC.	(Se at No-1)
297	571/2022	04.01.2022	MACA-769/2018	K.MANDAL	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Se at No-1)

298	572/2022	04.01.2022	MACA-769/2018	BIKRAM BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-01-03			(Seat No-1)
299	573/2022	04.01.2022	ABLAPL-14219/2021	R.R. DAS	C.O.	COURT NO. 1	Order Dtd. 2021-12-23			(Seat No-1)
300	574/2022	04.01.2022	ABLAPL-14816/2018	S. K. BARIK	GENERAL		Order Dtd. 2019-02-04		CRIMINAL MISC-3	(Seat No-3)
301	575/2022	04.01.2022	CRLMC-1470/2021	S. K. BARIK	GENERAL		Order Dtd. 2021-12-23			(Seat No-3)
302	576/2022	04.01.2022	OJC-579/1998	C K RAY	GENERAL		Order Dtd. 1998-04-29			(Seat No-3)
303	577/2022	04.01.2022	BLAPL-10176/2021	MANAS RANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-01-04			(Seat No-3)
304	578/2022	04.01.2022	WP(C)-15866/2016	M. K. RATH	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Seat No-3)
305	579/2022	04.01.2022	BLAPL-7682/2021	SURENDRA DAS	C.O.	COURT NO. 11	Order Dtd. 2022-01-03			(Seat No-3)
306	580/2022	04.01.2022	BLAPL-7598/2021	D.K. MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Seat No-3)
307	581/2022	04.01.2022	BLAPL-7620/2021	PRADEEP KUMAR DAS	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Seat No-3)
308	582/2022	04.01.2022	CMP-1083/2016	J. PRADHAN	C.O.	COURT NO. 24	Order Dtd. 2022-01-25		WRIT BRANCH-7	(Seat No-10)
309	583/2022	04.01.2022	CMP-1720/2017	J. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2021-12-14		WRIT BRANCH-6	(Seat No-25)
310	584/2022	04.01.2022	BLAPL-7590/2021	SAMIR BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-01-03			(Seat No-

										25)
31 1	585/2 022	04.01.20 22	WP (C) - 39746/2 021	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-03			(Se at No- 25)
31 2	586/2 022	04.01.20 22	WP (C) - 36374/2 021	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-03			(Se at No- 25)
31 3	587/2 022	04.01.20 22	WP (C) - 36376/2 021	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-03			(Se at No- 25)
31 4	588/2 022	04.01.20 22	WP (C) - 36339/2 021	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-03			(Se at No- 25)
31 5	589/2 022	04.01.20 22	WP (C) - 36389/2 021	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-03			(Se at No- 25)
31 6	590/2 022	04.01.20 22	WP (C) - 36390/2 021	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-03			(Se at No- 25)
31 7	591/2 022	04.01.20 22	WP (C) - 36382/2 021	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-03			(Se at No- 25)
31 8	592/2 022	04.01.20 22	WP (C) - 41281/2 021	S. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-03		WRIT BRANC H-6	(Se at No- 16)
31 9	593/2 022	04.01.20 22	WP (C) - 38931/2 021	J.R. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Se at No- 16)
32 0	594/2 022	04.01.20 22	WP (C) - 39014/2 021	M. BARAL	C.O.	COURT NO. 9	Order Dtd. 2022-01-24		WRIT BRANC H-8	(Se at No- 39)
32 1	595/2 022	04.01.20 22	WP (C) - 36921/2 021	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-03			(Se at No- 39)
32 2	596/2 022	04.01.20 22	WP (C) - 38985/2 021	M. R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Se at No- 39)
32 3	597/2 022	04.01.20 22	WP (C) - 30037/2	A. KALASH	C.O.	COURT NO. 3	Order Dtd. 2022-01-03			(Se at

			021			OLD				No-39)
324	598/2022	04.01.2022	WP (C) - 40431/2021	P.L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03		WRIT BRANCH (DIVISION BENCH)	(Seat No-120)
325	599/2022	04.01.2022	CONTC-7539/2021	P. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-24			(Seat No-120)
326	600/2022	04.01.2022	CONTC-7062/2021	BALARAM SINGH	C.O.	COURT NO. 3	Order Dtd. 2022-01-03			(Seat No-120)
327	601/2022	04.01.2022	WP (C) - 31271/2021	S. K. GHOSH	C.O.	COURT NO. 3	Order Dtd. 2022-01-03			(Seat No-120)
328	602/2022	04.01.2022	WP (C) - 36093/2021	R. R. DAS	C.O.	COURT NO. 3	Order Dtd. 2022-01-03			(Seat No-120)
329	603/2022	04.01.2022	WP (C) - 40391/2021	TRILOCHAN BAG	C.O.	COURT NO. 3	Order Dtd. 2022-01-28		WRIT BRANCH (DIVISION BENCH)	(Seat No-119)
330	604/2022	04.01.2022	WP (C) - 35785/2021	P.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-01-03		WRIT BRANCH (DIVISION BENCH)	(Seat No-113)
331	605/2022	04.01.2022	WP (C) - 38932/2021	J.R. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-03			(Seat No-113)
332	606/2022	04.01.2022	WP (C) - 40109/2021	R. R. DAS	C.O.	COURT NO. 3	Order Dtd. 2022-02-01		WRIT BRANCH (DIVISION)	(Seat No-117)

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33 3	607/2 022	04.01.20 22	WP (C) - 40109/2 021	K. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2022-01-03		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 117)
33 4	608/2 022	04.01.20 22	CONTC- 6136/20 21	B. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-01-03		CONTE MPT	(Se at No- 1)
33 5	609/2 022	04.01.20 22	CONTC- 2412/20 21	A.K. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2022-01-03			(Se at No- 1)
33 6	610/2 022	04.01.20 22	BLAPL- 6325/20 21	A.K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-01-04		CRIMI NAL MISC- 3	(Se at No- 9)
33 7	611/2 022	04.01.20 22	BLAPL- 11447/2 021	S. CHOUDHUR Y	C.O.	COURT NO. 11	Order Dtd. 2022-01-04			(Se at No- 9)

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